

Pradesh. Therefore, Government of Andhra Pradesh has stated that provisions of the RFCTLARR Act, 2013 do not apply to such land acquisitions. The movement of non-tribal families in Anguluru was completed during May, 2015 and no damages took place during this movement.

(c) In view of reply to (b) above, the Question does not arise.

#### **Target of 101 waterways**

937. SHRI DEVENDER GOUD T.: Will the Minister of SHIPPING be pleased to state:

(a) the blueprint prepared by Government to achieve its target of 101 waterways in the country;

(b) whether it is a fact that 101 rivers have been identified for this purpose;

(c) if so, the details thereof with a particular reference to Telangana; and

(d) how waterways are commercially viable as compared to rail and roadways?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) to (c) Yes, Sir. 106 inland waterways have been identified for declaration as National Waterways (NWs) in addition to the existing five NWs. Rivers Bheema, Manjeera, Penganga - Wardha, Tungabhadra and Wainganga – Pranahita of Telangana State are also included in the list of 106 waterways.

(d) Inland Water Transport (IWT) mode is recognized as an economical, fuel efficient and environment friendly mode of transport especially for the movement of bulk cargo, hazardous goods and over dimensional cargo. As per RITES Report of 2014 on Integrated National Waterways Transportation Grid Study, some of the important benefits of IWT mode compared to rail and road transportation are as under:

(i) Cost saving and fuel efficiency:

- 1 Litre of fuel moves, 24 tonne - km on road, 95 tonne-km on rail and 215 tonne-km on IWT.
- Capital cost of developing waterways is much lower than rail and road.
- Inter modal comparative operating cost (₹ / ton km) for movement of freight through Rail is ₹ 1.41, Road is ₹ 2.58 and for inland waterways it is ₹ 1.06.

(ii) Environment Friendly :

- Least fuel consumption per tonne-km.
- Less CO<sup>2</sup> emission compared to other modes.
- Negligible land requirement and social displacement.
- Safe mode for hazardous and over dimensional cargo.

#### **Satellite Port Project in Maharashtra**

938. SHRI MAJEED MEMON: Will the Minister of SHIPPING be pleased to state:

(a) whether Government has approved a Satellite Port Project in a joint venture at Dahanu, Maharashtra;

(b) whether a MoU to this effect has been signed between the Central and State Government; and

(c) by when this project is likely to come up and start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) to (c) A Memorandum of Understanding (MoU) has been signed between Jawaharlal Nehru Port (JNPT) and Maharashtra Maritime Board on 5th June, 2015 for setting up a Satellite Port Project at Vadhavan near Dahanu in Maharashtra. In this regard, a Techno-Economic Feasibility Report has been prepared by M/s McKinsey & Co.

#### **Transport facilities for Lakshadweep and Andaman and Nicobar Islands**

939. SHRI VIVEK GUPTA: Will the Minister of SHIPPING be pleased to state:

(a) whether Government is aware about the problem faced by citizens living in Lakshadweep and Andaman and Nicobar Islands because of limited means of transport to the mainland of the country;

(b) the details of existing facilities of transport of cargo and passengers along with the frequency, Union Territory-wise;

(c) whether Government proposes to provide any subsidy or rebate for development of transportation facilities to those Union Territories; and

(d) if so, the details thereof and if not, the reasons therefor?